

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8649/2015

SAURABH MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Crl) No. 8671/2015 (II)

Date : 25-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Pankaj Singh, Adv.
M/s. Vidhi International, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned advocate Mr. Saeed Qadri appearing on behalf of Ms. Supriya Juneja, learned advocate on record submits that affidavit of service has already been filed in respect of sole respondent in both the matters. Registry to verify the same.

List again on 5th of September, 2017.

RAJESH KUMAR GOEL
Registrar